

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 229 of 2016 (SZ)

Applicant(s)

M.Gobineelan,
Sirumugai,
Coimbatore – 641 302

Vs.

Respondent (s)

The Chairman,
The Tamil Nadu Pollution Control Board,
Guindy,
Chennai & 3 others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondent(s)

Mr. A. Ilango for R1 and R2
M/s.M.K.Subramanian, P.Velmani for R3
E.Manoharan for R4

Note of the Registry	Orders of the Tribunal
Order No. 7	<p>Date: 16th August, 2017</p> <p>There is no representation for the applicant. Learned counsel appearing for the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 20.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>